## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 12.06.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB)SRNo.3912/230/HDB/2017
NAME OF THE COMPANY	Narne Constructions Pvt Ltd
NAME OF THE PETITIONER(S)	Col. Firidhar &Mr. H Ravindranth
NAME OF THE RESPONDENT(S)	Narne Constructions Pvt Ltd
UNDER SECTION	230

## **Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Heard Mr.Rajendran, Mr.B.Krishna Sharma, learned counsels for the petitioner and Mr.Srikanth Hariharan, learned counsel for the respondent.

Post the case on 15.11.2017.

Member (Technical)

Member (Judicial)